

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO. 3407  
TO BE ANSWERED ON 1<sup>ST</sup> APRIL, 2025

**FOOD SUBSIDY DUES TO TAMIL NADU**

3407 **SHRI M. MOHAMED ABDULLA:**

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) whether the Union Government has pending food subsidy dues to Tamil Nadu under schemes like NFSA, PMGKAY, ICDS, and PDS;
- (b) if so, the total outstanding amount and the reasons for the delay;
- (c) the expected timeline for the release of these funds;
- (d) whether delays have impacted food distribution and welfare schemes in the State; and
- (e) the steps taken to ensure timely disbursement of food subsidies to Tamil Nadu and other States in the future?

**A N S W E R**

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
(**SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA**)

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(a) to (d): Payment of admissible amount to States for Central Pool procurement of food grains is made by Food Corporation of India (FCI)/ Department of Food and Public Distribution (DFPD) based on the claims made by State Governments and their agencies as per the Cost Sheet, which includes Minimum Support Price of the food grain and other incidentals. Further, the provisional food subsidy is released to all Decentralized Procurement (DCP) States including Tamil Nadu based on their quarterly food subsidy claims which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains, Food Corporation of India's reconciliation, Utilization Certificates received, Economic Cost of food grains etc.

DFPD, Govt. of India has been continuously releasing the admissible amount of food subsidy to the Government of Tamil Nadu against their claims and the details of the same for the last three years and the current financial year are as under:

.....2/-

<b>S. No.</b>	<b>Year</b>	<b>Amount released (Rupees in Crore)</b>
1	2021-22	6250.93
2	2022-23	8685.95
3	2023-24	7072.53
4	2024-25 (as on 25.03.2025)	5120.43

(e): To minimize the delay between claim submission and the disbursement of food subsidies, DFPD has developed an online portal namely Subsidy Claim Application for National Food Security Act (NFSA) and other welfare schemes (SCAN) to ensure transparency in the submission and release process of food subsidies.

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